

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.3153
TO BE ANSWERED ON 23RD MARCH, 2021**

JOB OPPORTUNITIES FOR MSC MEDICAL STUDENTS

3153 SHRI SUSHIL KUMAR GUPTA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has any policy regarding the conduct utility and job opportunities for those pursuing MSc medical course
- (b) the number of non-medical teachers who are already working in medical colleges
- (c) whether the Ministry has met any representatives of the non-medical teachers and
- (d) if so, the action taken to address their concerns regarding National Medical Commission?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As far as teaching in medical colleges by the persons holding M.Sc (medical) qualification is concerned, the Regulations of erstwhile Medical Council of India (MCI) prescribed that in the Departments of Anatomy, Physiology, Pharmacology and Microbiology, non-medical teachers could be appointed to the extent of 30% and in the Department of Biochemistry such appointments could be made to the extent of 50% of the total number of posts in the Department.

The National Medical Commission (NMC), a statutory body has been constituted to replace MCI. The NMC has become operational on 25th September, 2020 and has informed that the as per the Minimum Requirement Regulations, 2020, percentage of appointment of non-medical teachers in the Department of Anatomy, Physiology, Microbiology has been made to 15% and fresh appointment of non-medical teaching staff in the Department of Pharmacology and Biochemistry from the academic year 2021-22 onwards will not be permissible. However, existing non-medical teachers will continue to be recognized.

(b): No such data is maintained centrally by the Ministry.

(c) & (d): The association of non-medical teachers has given representations to the NMC and the Ministry for restoring previous applicable percentage for appointment of non-medical teachers in medical colleges. The Ministry has informed the representatives that they may prefer an appeal to the NMC in this regard and second appeal may be preferred to the Central Government against the decision of the NMC.